Central Administrative Tribunal Principal Bench, New Delhi

CP No.213/2017 in O.A. No.586/2016

New Delhi, this the 22th day of December 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Ms. Rekha Hemal, [Lecturer (Interior Design/Decoration)] W/o Sh. Manoj Hemal R/o 231, Gulmohar Enclave, Gulmohar Park Road, New Delhi.

Aged about 44 years Presently posted at:-Meerabai Institute of Technology Maharani Bah, New Delhi.

..Applicant

(By Advocate: Shri Sourabh Ahuja)

Versus

- Ms. Puniya Salila Srivastava
 Principal Secretary
 Department of Training & Technical Education
 GNCT of Delhi
 Muni Maya Ram, Pitampura
 Delhi-110088.
- 2. Mr. M.M. Kutty, Chief Secretary GNCT of Delhi, Delhi Sachivalaya Players Building IP Estate, New Delhi.

.... Respondents

(By Advocate: Shri N.K. Singh for Ms. Avnish Ahlawat)

ORDER (ORAL)

Justice Permod Kohli:

Shri Sourabh Ahuja, learned counsel appearing for the applicant submits that in view of the observations of the Hon'ble High Court passed in the writ petition filed against the order of this Tribunal, he does not press this petition.

2. This Contempt Petition is accordingly closed at this stage with liberty to the applicant to seek its revival in the event the order passed by this Tribunal survives before the Hon'ble High Court.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

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